

GOVERNMENT OF INDIA
MINISTRY OF MINORITY AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 1555
TO BE ANSWERED ON 09.12.2024

Haj Quota for Private Tour Operators

1555. SHRI HARIS BEERAN:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) the details of Haj quota for Private Tour Operators (PTOs) and quota given to each PTO along with the norms therefor; and
- (b) whether any investigation is under way for the irregularities of allocation of quota to the private Haj operators, if so, the details thereof?

ANSWER

THE MINISTER OF MINORITY AFFAIRS

(SHRI KIREN RIJJU)

(a): For Haj 2025, the quota of Haj pilgrims earmarked for HGOs is 52,507. Saudi Arabia's guidelines for Haj-2025 allow only those entities which can cater to a minimum of 2000 Haj pilgrims only with emphasis on quality, experience and capability. Taking into account the guidelines of Saudi Arabia and the best practices followed by other countries and in order to meet its sovereign obligation, the Government of India, through the HGO Policy for Haj-2025, endeavours to select entities with emphasis on quality, experience and capability.

Accordingly, HGO Policy for Haj-2025 has been evolved and the application process for HGOs has been initiated by the Ministry well in advance this year, so as to ensure that the online process for selection of HGOs is completed as per the guidelines and timelines prescribed by Saudi Arabia.

Detailed application process including categories and eligibility criteria is available in HGO policy for Haj 2025 available on the website of Ministry of Minority Affairs (<https://minorityaffairs.gov.in/>)

(b): In view of nothing adverse being noticed in this regard, there is no such investigation under way on the matter.
